

Payment of dues to Chhattisgarh

†2959. DR. BHUSHAN LAL JANGDE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the amounts of ₹ 18414.61 lakhs under Rashtriya Krishi Vikas Yojana (RKVY), ₹ 30187.44 lakhs under Integrated Scheme of Oilseeds, Oil-Palm and Maize (ISOPOM) scheme and second instalment of ₹2000 lakhs under National Mission on Micro Irrigation have not been released to Chhattisgarh;

(b) whether Government would make an early payment of the said amounts; and

(c) whether an amount of ₹595.575 lakhs for healthcare and disease control of livestock and ₹ 185.21 lakhs for fisheries is due for release by Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) has been subsumed in National Mission on Oilseeds and Oil Palm (NMOOP) from 2014-15. National Mission on Micro Irrigation has been subsumed under Pradhan Mantri Krishi Sinchayee Yojna (PMKSY) and being implemented under "Per Drop More Crop" component of PMKSY from 1st July 2015. The status of release of funds under these schemes and Rashtriya Krishi Vikas Yojana (RKVY) during the current financial year (2016-17) is given under. Further release (Second installment) of funds under these schemes are considered only after receiving proposal for the same from State Government along with utilization certificate and physical and financial progress of implementation against funds made available.

(₹ in lakh)

Name of the Scheme	Amount released (first instalment)
RKVY	9006.00
ISOPOM/NMOOP	400.00
PMKSY	1200.00

(c) An amount of ₹224 lakh (tentatively) has been allocated to Chhattisgarh under livestock health and disease control for 2016-17. Release of funds is considered subject to availability of funds and submission of UC, Physical progress and financial progress report by the State for the fund released during previous year. No approved amount is due for release to the Government of Chhattisgarh under the Development of Inland Fisheries and Aquaculture Scheme and National Scheme of Welfare of Fishermen.

†Original notice of the question was received in Hindi.